Annexure-7

Name of the corporate debtor: Indian Clothing League Private Limited; Date of commencement of CIRP: 2nd May 2023; List of creditors as on: 17th February 2025

List of operational creditors (Government dues)

(Amount in₹)

Sl.	. Details of claimant		Details of claim		Details of claim admitted				Amount	Amount of	Amount of	Amount of	Remarks,
No			received						of	any mutual	claim	claim not	if any
									contingent	dues, that	under	admitted	
									claim	may be set-	verification		
									off				
			Date of	Amount	Amount of	Nature		% of voting					
	Department	Government	receipt	claimed	claim	of	related	share in CoC,					
	B cpurument				admitted	claim	party?	if applicable					
1	CGST Gurugram	Union Govt	20.07.2023	6971669	0	Tax Dues	No	0	0	0	0	6971669	Rejected (post ICD)
1					-		1,0		-				
2			29.08.2023	608774	0	Tax Dues	No	0	0	0	0	608774	Rejected (on wrong Form)
3	ETO Chandigarh	UT of Chandigarh	01.02.2024	608774	0	Tax Dues	No	0	0	0	0	608774	Rejected (post ICD)
4	ETO Ludhiana	Punjab Govt	19.03.2024	69881271	0	Tax Dues	No	0	0	0	0	69881271	Rejected (post ICD)
5	ETO Gurugram	Haryana Govt	06.05.2024	1291768	0	Tax Dues	No	0	0	0	0	1291768	Delayed under Regu 12(1)
6	ETO Ludhiana	Punjab Govt	04.02.2025	15615331	0	Tax Dues	No	0	0	0	0	15615331	Rejected (post ICD)
		Total		94977587	0			0	0	0	0	94977587	